`Annexure A

## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI.	Category of creditor	Summary of claims received		I	ry of claims	Amount of	Amount of	Amount	Detail	Remarks, if
No.				admitted		contingent	claims not	of claims under	s in	any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification	Annexu re	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	NA	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	NA	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	NA	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	26224869	2	23755000	-	-	2469869	1	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	NA	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	NA	
7	Operational creditors (Government Dues)	4	2714324	-	-	-	-	2714324	2	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	37009572	1	26820867	-	-	10188705	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	NA	
	Total	7	65948765	3	50575867	-	-	15372898		

## Annexure 3

Name of the corporate debtor: Goli Vada Pav Pvt. Ltd.; Date of commencement of CIRP: 05.09.2023 (date of receipt of order by IRP: 05.09.2023); List of creditors as on: 30.09.2023

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received			Details of c	laim admitte	d		Amount of contingent	of any	Amount of claim	Amount of claim under	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	not admitted	verification	
1.	Vista Processed Foods Pvt Ltd	15.09.2023	37009572	26820867	Operational creditor	0	0	No	100%	0	0	0	10188705	Claim amount relating to principle is admitted and claim related to interest is still under verification for requirement of detailed interest calculation